

(21)

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.23/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th July, 2017, 10.30 A.M

Name of the Company		Peerless Hospitex Hospital & Research Centre Ltd	
Under Section		55(3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

①	Rantu Das, Pcs.	Petition	ROCan 26/07/2017
②	Debanjan Banerjee, Adv.	"	Debanjan 26/7/17
③	Rita Majhi, Pcs.	ORDER	Rita Majhi 26/7/17

Ld. Counsel for the petitioner has informed that in compliance of the order dated 31/05/2017 he has submitted copy of the petition to the Registrar of Companies, West Bengal (ROC) on 07/07/2017.

Report is called from the ROC but till date no report has been received. ROC is directed to submit report within a fortnight.

Registry is directed to send a copy of the order to ROC through e-mail.

List the matter on 28/08/2017.

Sd/
(Vijai Pratap Singh)
Member (J)

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